

APPEARANCE :

IA 2411/2022 IA 2412/2022 IA 2413/2022 IA 2415/2022

FOR THE RESOLUTION PROFESSIONAL : Adv. Dharmesh J. Shah

Section: 66(1) Sec 43(1) r/w Sec 44 (1) Sec. 45 (1) Sec 12(2) Sec 19(2) u/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Virtual Hearing (VC). At request of the Counsel appearing for the parties list **IA 2415 of 2022** on **19.10.2022** and **all other Applications** on **25.11.2022**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

23.09.2022

ANKIT

Sd/-

JUSTICE P. N. DESHMUKH
Member (Judicial)